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Title: Explanatory statement showing reasons for immediate legislation by promulgation of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2014 (No. 3 of 2014).

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THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):
I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2014 (No. 3 of 2014).

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